

**SHRI P. VENKATASUBBIAH** (Mandyal): I have given notice under rule 377.

**MR. SPEAKER:** It is under consideration, that is all.

Mr. Bosu, you have not given me any notice. I am not allowing.

**SHRI JYOTIRMOY BOSU:** I have given one notice.

**MR. SPEAKER:** That has been considered. If I have not permitted you, I have not permitted.

**PROF. DILIP CHAKRAVARTY:** I have given notice.

**MR. SPEAKER:** What ever I have selected will come up.

**SHRI JYOTIRMOY BOSU:** You must be consuming Postman groundnut oil...

**MR. SPEAKER:** Do not record anything.

**SHRI JYOTIRMOY BOSU:\*\*** (Interruption)

**MR. SPEAKER:** It is in your interest to go according to rules.

**SHRI JYOTIRMOY BOSU:** I am a permanent invitee to the Rules Committee.

**MR. SPEAKER:** You are a permanent disturbance in the House also. Mr. Tiwari, I have not selected it for today; it will be considered for next week

Now, Papers to be laid.

12.03 hrs.

#### PAPERS LAID ON THE TABLE

**COMPANIES (ACCEPTANCE OF DEPOSITS) FOURTH AMDT. RULES, 1978 AND MRTP COMMISSION (RECRUITMENT OF MEMBERS OF STAFF) AMDT. RULES, 1978**

**THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN):** I beg to lay on the Table:—

(1) A copy of the Companies (Acceptance of Deposits) Fourth Amendment Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 373(E) in Gazette of India dated the 17th July, 1978, under sub-section (3) of section 642 of the Companies Act, 1956. [Placed in Library. See No. LT-2493/78].

(2) A copy of the Monopolies and Restrictive Trade Practices Commission (Recruitment of Members of Staff) Amendment Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 357(E) in Gazette of India dated the 10th July, 1978, under sub-section (3) of section 67 of the Monopolies and Restrictive Trade Practices Act, 1969. [Placed in Library. See No. LT-2494/78].

**ANNUAL REPORT AND AUDIT REPORT OF TEA BOARD, CALCUTTA FOR 1976-77 WITH STATEMENT OF ACCOUNTS**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL):** I beg to lay on the Table:—

(1) A copy of the Annual Administration Report (Hindi and English versions) of the Tea Board, Calcutta, for the year 1976-77.